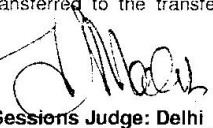


OFFICE OF THE DISTRICT JUDGE-I & SESSIONS JUDGE: DELHI
ORDER

In pursuance to Delhi High Court Order No. 46/DHC/Gaz.3/VI.E.2(a)/2010 dated 26.08.2010 regarding posting/transfer in Delhi Judicial Service, the work of complaint cases U/s 138 Negotiable Act mentioned in Column No. 3 pending in the court of Metropolitan Magistrates mentioned in column No. 2 are hereby withdrawn and assigned to the newly courts of Metropolitan Magistrates (NI Act) mentioned in Column No. 4 for disposal in accordance with law with effect from 27.9.2010.

1	2	3	4
S.NO.	NAME OF THE TRANSFEROR COURT	No. OF CASES WITHDRAWN	NAME OF THE TRANSFERRE COURT
1	Ms. Surya Malik Grover, MM-01 (South District) Saket	3000	Sh. Nipun Awasthi, MM (NI Act)-01 (South District) Saket
2	Ms. Priya Mehendra, MM (Mahila Court) (South District) Saket	All cases of U/s 138 Negotiable Act (approx. 1045)	Sh. Vikrant Vaid, MM (NI Act)-02 (South District) Saket
3	Sh. Sunil Beniwal, MM-01 (South East District) Saket	2000	
		3000	Sh. Anuj Aggarwal, MM (NI Act)-03 (South District) Saket
4	Sh. Saurabh Kushrestha, MM-02 (South East District) Saket	3000	Ms. Charu Gupta, MM (NI Act)-01 (South-East District) Saket
		2000	Sh. Dheeraj Mittal, MM (NI Act)-02 (South-East District) Saket
5	Sh. Munish Markan, MM-03 (South-East District) Saket	1000	Sh. Dheeraj Mittal, MM (NI Act)-02 (South-East District) Saket
		All cases of U/s 138 Negotiable Act (approx. 2932)	Ms. Ankita Lal, MM (NI Act)-03 (South-East District) Saket

NOTE: Upto 15.10.2010 the cases will be transferred on day to day basis, after recording attendance of the parties. On 16.10.2010 rest of the cases shall be transferred to the transferee courts immediately.



District Judge-I & Sessions Judge: Delhi
(Officiating)

No. 505/79956-980
F.3(4)MM/Gaz./2010

Delhi, Dated the 27/09/10

Copy forwarded for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District Judge V, Saket Court Complex, New Delhi.
3. The Chief/Addl. Chief Metropolitan Magistrates, Tis Hazari and Saket Court Complex, Delhi/New Delhi.
4. The Administrative Civil Judge, Central District, Tis Hazari Court, Delhi.
5. The Reader to the District Judge-I & Sessions Judge, Tis Hazari, Delhi.
6. The Commissioner of Police I.P. Estate, New Delhi.
7. The Public Prosecutor, Tis Hazari Court, Delhi.
8. The Director, Directorate of Prosecution, Tis Hazari Court, Delhi.
9. The Secretary, Bar Association, Tis Hazari, Patiala House, Saket, Karkardooma, Rohini and Dwarka Court Complexes.
10. The Web Site Committee (English/Hindi) Tis Hazari Court, Delhi.
11. The PRO/APRO, Tis Hazari and Saket Court Complexes.


District Judge-I & Sessions Judge: Delhi
(Officiating)